

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1582(KB)2019
IA(I.B.C)/1341(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	PM COLD STORAGE PRIVATE LIMITED VS GOOUKSHEER FARM FRESH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rupak Ghosh, Adv.] For the Applicant
Ms. Urmila Chakraborty, Adv.]
Mr. Sumit Biswas, Adv.]

Mr. Niraj Kumar, CS] For the Liquidator
Mr. Arik Banerjee, Adv.]
Mr Arun Kumar Gupta,] Liquidator-in-person

ORDER

1. Ld. Counsel appearing on behalf of the Applicant present. Ld. Counsel appearing on behalf of the Liquidator present.
2. **IA(I.B.C)/1341(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the **Preliminary Report**, which is placed at pages 57 to 71 of the application. This application is supported by an **affidavit** which is placed at pages 10 to 21, **asset memorandum** which is placed at pages 48 to 56. The Preliminary Report is taken on record, and, accordingly this application is **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**